

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)  
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) / 4/9/AMR/2022		9 of IBC	GKS Associate Vs. BGR Energy Systems Limited

**ORDER**

Mr.A.Visweswara Rao, Counsel for the OC present. Mr. Sankar Narayanan Gopalan, representative of the CD present and requested further time for reconciliation, stating that contract of HPCL was terminated and that the materials of the OC are lying in that site and that he needs to assess the value of the material and then settle the matter. List the matter on 14.06.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN